

SHRI B. N. DATAR: The Government are anxious to see that easily understandable Hindi is used.

SHRI SUDHIR GHOSH: May I know, Sir, if it is a fact that the Government intend to introduce a Bill in Parliament to make English an associate language of the Union?

SHRI B. N. DATAR: That is what the Prime Minister stated and Government are taking action in respect of that.

BHOJUDIH AND DUGDA COAL WASHERIES

*273. SHRI SURJIT SINGH: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) the up-to-date progress made in the setting up of the Bhojudih Coal Washery; and

(b) the country from which machinery needed for the Dugda Coal Washery is being imported and at what stage is the construction of this Washery?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) Civil engineering works are nearing completion. Election of plant and equipment in several sections of the washery has commenced. Work on ancillaries like the marshalling yard, water supply, approach roads, electric power supply and permanent township for the staff is well advanced and is expected to be completed shortly.

(b) The plant and equipment of the Dugda Coal Washery was imported from the U.S.A. The washery has started working.

SHRI SURJIT SINGH: May I know, Sir, what is the capacity of the Dugda Coal Washery and whether we are getting the required output; if not, why not?

SHRI C. SUBRAMANIAM: It is not giving the output it was expected

to give because of certain difficulties. Steps have been taken to remove those technical difficulties.

SHRI SURJIT SINGH: May I know, Sir, what is the target date for the completion of Bhojudih Coal Washery and whether we expect the same to be completed by the target date; if not, why not?

SHRI C. SUBRAMANIAM: Sir, it will take three months more than the targeted date because certain materials have not arrived according to Schedule.

DENIAL OF EMPLOYMENT TO PERSONS REPORTED TO BE COMMUNISTS OR COMMUNIST SYMPATHISERS

*274. SHRI GOVINDAN NAIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of India have issued any instructions to State Governments to deny employment to persons reported by the police to be communists or Communist sympathisers; and

(b) if so, whether such prohibition applies to any other party or parties?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) and (b) No instructions to the State Governments to deny employment to persons reported to be Communists or Communist sympathisers as referred to in this Question have been issued. Under the instructions issued by the Government of India, it is, however, the duty of every appointing authority to satisfy itself about the suitability of a candidate by verifying his character and antecedents before making the appointment. While no person is to be considered unfit for appointment solely because of his political opinions, persons who are likely to abuse the confidence placed in them by virtue of their appointment may not be employed.